

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.41/(MAH)/2014
CA No. 11/2015

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.11.2016

NAME OF THE PARTIES: Shri Kamal Sharma
V/s.
M/s. Hitech Auto Emission Control Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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Adv. Varun Nathani

Yb Dhruve Lakshar Bho (for Petitioner)

Dargun
22/11/2016

2. AJAY KUMAR

Practising
Company Secretary

Dargun

ORDER For Respondent

C.A. No. 11/2015 in C.P. No. 41/397-398/CLB/MB/2014

Ld. Counsel for both sides are present.

At request, list this matter for hearing on 3rd January, 2017.

sd/-

B.S.V. PRAKASHKUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)

Dated: 22.11.2016